

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

15. IA-5715/2023 in C.P.(IB)/17(MB)/2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 06.05.2024

NAME OF THE PARTIES: Punjab National Bank
Vs
OGD Services Limited

SECTION: 7, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Nitesh Menon a/w Mr. Anand Iyer i/b Divya Shah Associates, Ld.
Counsel for the Applicant in IA-5715/2023 present.
2. Counsel for the Applicant seeks time to take instruction. Time granted.
3. List this matter on 13.06.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)